

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 619
CP-109/441/ND/2022
Cont.A./ 20/2023

IN THE MATTER OF:

M/s. Singhal Hygenic Products Pvt. Ltd.

...**APPLICANT**

Vs.

ROC

...**RESPONDENT**

Section

U/s 441 of Comp. Act, 2013

Order delivered on 18.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant:

For the Respondent :

For the RoC

:Adv. Jyoti Khurana, Adv. Shankari Mishra

ORDER

Due to paucity of time, the matter is adjourned to **12.09.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)